

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Sr. Civil Judge(Commercial) Court, Berhampur	Ganjam	C.S. 45/2023	Bank of Maharashtra Vrs. M/s. Fashion Point & Another	R.K.Tripathy	9776078022	NA	21.11.2023	21.11.2023
			C.S. 46/2023	Bank of Maharashtra Vrs. M/s. Santoshi Garments	R.K.Tripathy	9776078022	NA	21.11.2023	21.11.2023

			E.P. 99/2023	Sundaram Finance Ltd. Vrs. Bisikeshan Swain & 02 Others	D.K.Sukla	9437361700	NA	06.11.2023	06.11.2023
			E.P. 100/202 3	Smt. Kumari Padhy Vrs. M/s. TPSODL, Berhampur & 4 others	R.K.Mahap atra	9861427367	NA	14.11.2023	14.11.2023
			E.P. 101/202 3	Kotak Mahindra Bank Ltd. Vrs. Padma Charan Nayak & another	Ramachan dra Panigrahy	9588868138	NA	23.11.2023	23.11.2023
			E.P. 102/202 3	Kotak Mahindra Bank Ltd. Vrs. Sushant Kumar Sahu	Ramachan dra Panigrahy	9588868138	NA	23.11.2023	23.11.2023
			E.P. 103/202 3	Kotak Mahindra Bank Ltd. Vrs. Prabhat Kumar Nishank	Ramachan dra Panigrahy	9588868138	NA	23.11.2023	23.11.2023
			E.P. 104/202 3	Kotak Mahindra Bank Ltd. Vrs. Binod Kumar Swain	Ramachan dra Panigrahy	9588868138	NA	23.11.2023	23.11.2023
			E.P. 105/202 3	Kotak Mahindra Bank Ltd. Vrs. Ganesh Bisoyi	Ramachan dra Panigrahy	9588868138	NA	23.11.2023	23.11.2023

4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
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Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III) 112/2023	Tarak Nath Sur Vrs Rajesh Kumar Agarwal & Others	Bibhuti Bhusan Mishra & Associates	14.09.2023	06.11.2023
			CS(III) 112/2023	Tarak Nath Sur Vrs Rajesh Kumar Agarwal & Others	Bibhuti Bhusan Mishra & Associates	14.09.2023	07.11.2023
			CS(III) 114/2023	Nandini Mohapatra Vrs UCO Bank & others	Bibhuti Bhusan Mishra & Associates	22.09.2023	07.11.2023
			CS(III) 534/2021	SBI (RASMEC) Cuttack Vrs Sonalisa Ladies Corner & Others	B.N.Udgata & Associates	28.12.2021	08.11.2023
			CS(III) 535/2021	SBI (RASMEC) Cuttack Vrs M/s Sahoo Agency & Others	B.N.Udgata & Associates	28.12.2021	08.11.2023
			CS(III) 536/2021	SBI (RASMEC) Cuttack Vrs M/s Maa Sarala Medicine Store & Others	B.N.Udgata & Associates	28.12.2021	08.11.2023
			CS(III) 537/2021	SBI (RASMEC) Cuttack Vrs M/s Rashmi Book Agency & Others	B.N.Udgata & Associates	28.12.2021	08.11.2023
			CS(III) 538/2021	SBI (RASMEC) Cuttack Vrs M/s Icchamani Medicine Store & Others	B.N.Udgata & Associates	28.12.2021	08.11.2023

			CS(III) 73/2022	Odisha Gramya Bank DKL Vrs Anil Biswal	Dilip Mohapatra & Associates	19.05.2022	15.11.2023
			CS(III) 66/2022	Odisha Gramya Bank DKL Vrs Naresh Rout	Dilip Mohapatra & Associates	19.05.2022	15.11.2023
			CS(III) 72/2022	Odisha Gramya Bank DKL Vrs Prabira Kumar Sahoo	Dilip Mohapatra & Associates	19.05.2022	15.11.2023
			CS(III) 68/2022	Odisha Gramya Bank DKL Vrs Bholeswar Pradhan	Dilip Mohapatra & Associates	19.05.2022	15.11.2023
			CS(III) 67/2022	Odisha Gramya Bank DKL Vrs Sardar Sahoo	Dilip Mohapatra & Associates	19.05.2022	15.11.2023
			CS(III) 215/2019 CIS (18/2021)	SBI (Cuttack RASMEC) Vrs Ajeetabh Nayak & Others	B.N.Udgata & Associates	13.05.2019	20.11.2023
			CS(III) 75/2023	Canara Bank (Cuttack) Vrs Dimpal Sharma	B.N.Udgata & Associates	01.07.2023	20.11.2023
			CS(III) 217/2022	IDBI Bank Ltd Vrs M/s Chandi Pharma & Another	R.Sahoo & Associates	27.12.2022	21.11.2023
			CS(III) 218/2022	IDBI Bank Ltd M/s Water Station & Another	R.Sahoo & Associates	27.12.2022	21.11.2023
			CS(III) 385/2019 CIS (238/2021)	IDBI Bank Ltd Vrs New Balyagopal Dresses & another	B.N.Udgata & Associates	24.12.2019	22.11.2023
			CS(III) 125/2023	ICICI Bank Ltd Cuttack Vrs Mr. Iswar Ch. Appat	S.P.Mohanthy & Associates	12.10.2023	22.11.2023
			CS(III) 126/2023	ICICI Bank Ltd Cuttack Vs. Rajesh Pradhan	S.P.Mohanthy & Associates	12.10.2023	22.11.2023
			CS(III) 144/2023	SBI (CuttackRASMEC) Vrs M/S Varun sewing Machine &	Subrat Mohanthy & Associates	15.11.2023	30.11.2023

				Another			
			CS(III) 146/2023	SBI (Cuttack RASMEC) Vs Suchitra Mohapatra	Subrat Mohanthy & Associates	17.11.2023	30.11.2023
			CS(III) 147/2023	SBI (Cuttack RASMEC) Vs Lab Care diagnostics	Subrat Mohanthy & Associates	17.11.2023	30.11.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn.554/2023	M/s. Bajaj Finance Vs Sai Garments	Adv. P. Swain and Associates	20.10.2023	20.11.2023
			Exn.555/2023	M/s. Bajaj Finance Vs Sai enterprises	Adv. P. Swain and Associates	20.10.2023	20.11.2023
			Exn.565/2023	M/s. Bajaj Finance Vs Shree enterprises	Adv. P. Swain and Associates	20.10.2023	20.11.2023
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III) 195/20 (CIS 442/21)	State Bank of India Vs Amaze India Agro Biotech and others	Subrat Mohanty & Associates	27.05.2020	10.11.2023
			EXN 781/22	M/s Bajaj Finance Limited Vs Sagarika Das and another	S.K.Prusty & Associates	23.11.2022	10.11.2023
			EXN 407/23	M/S Bajaj Finance Limited Vs Das and Brothers	P.swain & Associates	30.10.2023	16.11.2023
			EXN 408/23	M/S Bajaj Finance Limited Vs Mahaveer Enterprises and another	P.swain & Associates	30.10.2023	16.11.2023
			CS(III) 534/21	State Bank Of India Vs M/s Sonalisa Ladies	B.N.Udgata & Associates	28.12.2021	16.11.2023

				Corner			
			CS(III) 535/21	State Bank Of India Vs M/S Sahoo Agency and another	B.N.Udgata & Associates	28.12.2021	16.11.2023
			CS(III) 536/21	State Bank Of India Vs M/S Maa Sarala Medical Store	B.N.Udgata & Associates	28.12.2021	16.11.2023
			CS(III) 537/21	State Bank Of India Vs M/S Rashmi Book Agency and another	B.N.Udgata & Associates	28.12.2021	16.11.2023
			CS(III) 538/21	State Bank Of India Vs M/S Ichhamani Medicine Store	B.N.Udgata & Associates	28.12.2021	16.11.2023
			CS(III) 82/2021 CIS(346/2021)	State Bank Of India (RASMEC) Vrs Hawk Garments & Others	Nityananda Tripathy	08.02.2021	20.11.2023
			EXN 409/2023	Kalinga Insulation Vrs edac Enginnering ltd & Others	Digambara Mishra & associates	31.10.2023	23.11.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Nil	Nil	Nil	Nil	Nil
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (III) 165/2022	SBI RASMEC, Cuttack Vrs M/s Nilachal Optical	S. Sarangi Vrs None	30.09.2022	01.11.2023
			CS (III) 116/2008	Syndicate Bank, Cuttack vs. New Bapa Pua Luga Dokan vs. G.P. Dutta	20.09.2008	04.11.2023
			CS(III) 245/14 (CISNo.234/22)	Bank Of Baroda Anugul Branch Vrs Sri Sarat Naik & Others	Gurudutta Kar & Associates Vrs None	11.08.2014	08.11.2023
			CS(III) 48/2023	Bank Of Baroda Buxi Bazar Branch Vrs Pramod Ku. Sahoo & Others	Gurudutta Kar & Associates Vrs None	04.05.2023	08.11.2023
			CS(III) 362/2016 (CIS-230/2022)	Uco Bank Anugul Branch Vrs Sk. Fayazudin	Amiya kumar Pattnaik Associates Vrs None	02.11.2016	14.11.2023
			CS(III) 372/16 (CIS-228/22)	Uco Bank Anugul Branch Vrs Santanu Tripathy & Others	Sandeeptha Mishra & Associates Vrs None	03.11.2016	14.11.2023
			CS(III)	Odisha Gramya Bank	Subrat Sarangi &	25.04.2023	14.11.2023

			32/2023	DKL Vrs Sri Jagganath Behera	Associates Vrs None		
			CS(III) 34/2023	Odisha Gramya Bank DKL Vrs Surinder Raj	Subrat Sarangi & Associates Vrs None	25.04.2023	14.11.2023
			CS(III) 35/2023	Odisha Gramya Bank DKL Vrs Smt Sabita Dhal	Subrat Sarangi & Associates Vrs None	25.04.2023	14.11.2023
			CS(III) 358/2016 CIS(226/23)	Uco Bank Anugul Branch Vrs Sushanta Samal & Others	Sandepta Mishra & Associates Vrs None	02.11.2016	15.11.2023
			CS(III) 74/2023	Karnatak Bank,Cuttack Vrs. Kamal Lochan Pradhan	S.K.Das & Associates.	27.06.2023	17.11.2023
			CS(III) 06/2022	Odisha Gramya Bank Dhenkanal Vrs Biswanath Behera	D.K.Mohapatra & Associates	03.03.2022	21.11.2023
			CS(III) 164/2012 (CIS 209/2022)	SBI (SMECC) Cuttack Vrs Rajshree Polymar & Others	B.N.Udgata & Associates	11.07.2012	21.11.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	ARBP No.49 of 2023	ACC India Pvt. Ltd vrs. Khushi Realcon Pvt. Ltd	Ms. Sagarika Sahoo and associates vrs. Subir palit and associates	12.09.2023	-	08.11.2023	56 days	Dismissed on contest	-	-	-
ARBP No.07 of 2019			Era Infra Engineering Ltd. NALCO	Adv. B. Pattnaik and associates vrs. Adv. N.R.Rout and associates	21.01.2019	-	01.11.2023	1760 days	Disposed of on Contest	-	-	-	
ARBP No.08 of 2019			Era Infra Engineering Ltd. NALCO	Adv. B. Pattnaik and associates vrs. Adv. N.R.Rout and associates	21.01.2019	-	02.11.2023	1761 days	Disposed of on Contest	-	-	-	

			ARBP No.09 of 2019	Era Infra Engineering Ltd. NALCO	Adv. B. Pattnaik and associates vrs. Adv. N.R.Rout and associates	21.01.20 19	-	03.11.20 23	1762 days	Disposed of on Contest	-	-	-
			CMA No. 149 of 2022	Amar Iron Udyog Pvt. Ltd. Vrs. NALCO	Adv. S.K. Mishra and associates	21.11.20 22	-	21.11.20 23	365 days	Allowed on contest	-	-	-
			ARBA No. 03 of 2017	Kyori Orimen Ltd. Vrs. Dhamra Port Company Ltd.	Sr. Adv. D.P. Nanda vrs. Adv. B.K. Das	05.07.20 17	-	16.11.20 23	2190 days	Dismissed on contest	-	-	-
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (III) 425/20 20	SBI (RASMEC) Cuttack Vrs Nilachal Furniture & Another	Subrat Mohanthy & Associates	11.09.20 20	-	30.11.20 23	1176	Contested	-	-	-
3.	Senior Civil Judge, Commercial Court, Berhampur	Ganjam	C.S. 439/20 22	Bachha Namita Dora & 02 others Vrs. Bachha Abhimanyu & 05 others	Hara Prasad Sahu Vrs. Nilanchala Sahu & Kuresh Panda	06.12.20 22	NA	06.11.20 23	335	Contest	-	-	U/o.7, R-1 CPC
			C.S. 431/20 22	Smt. Renu Prabha Sahu Vrs. Siba Sankar Sahu & another	Lingaraj Panigrahi Vrs. Uma Panigrahi & P.N.Patro	03.12.20 22	NA	10.11.20 23	342	Contest	-	-	U/o.7, R-1 CPC

			C.S. 430/20 22	Smt. Bharatee Pradhan Vrs. Harischand ra Pradhan & 4 others	Trinath Mohanty Vrs. Lingaraj Panigrahy	03-12- 2022	NA	23.11.20 23	355	Contest	-	-	U/o.7, R-1 CPC
			ARBP 03/20	M/s. Orissa Stevedores Limited Vrs. M/s. Indian Rare Earths Limited	B.Srinibas Vrs. S.N.Saman ta Roy	05-04- 2023	NA	24.11.20 23	233	Contest	-	-	U/S.34 of Arbitratio n & Conciliati on Act, 1996
4.	Senior Civil Judge Commercial Court, Sambalpur	Sambalpur	CS 26/202 2	Lokanath Mishra Vrs Smt. Pankajini Sethy and State Bank of India, Dhama	Niranjan Barpanda H.S. Nanda	14.10.20 22	No	21.11.20 23	381 days	Cont.	-	7 days	Order 7 Rule 2 of CPC

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4351	29	124	4256	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1519	46	40	1525	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	276	9	19	266	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	294	15	21	288	
TOTAL			6440	99	204	6335	